

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:198

ANSWERED ON:24.02.2015

ENCOUNTERS IN J K

Dhruvanarayana Shri Rangaswamy;Paraste Shri Dalpat Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of encounter between terrorists and security forces in the State of Jammu and Kashmir across the border of the country has increased:
- (b) if so, the number of such cases reported during the last one year and the current year;
- (c) the number of terrorists arrested and killed along with the number of security personnel killed during the said period; and
- (d) the steps taken by the Government to check such activities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Yes Madam. The number of incidents of encounter between terrorists and security forces, number of terrorists/suspects arrested, number of terrorists killed and the number of security personnel killed in the state of Jammu and Kashmir during the last one year and the current year is given below:

	No. of incidents of encounter between terrorists and Security Forces	No. of suspects Killed	No. of arrested Terrorists	No. of Security personnel killed
2014	57	70	110	47
2015 (Upto 15 Feb., 2015)	15	4	10	10
				3

(d) The Government has adopted various counter terrorist methods to neutralise the efforts and capabilities of militants to disturb peace in the State. The Government has also encouraged policies to mainstream the youth and discourage the local youth from joining militancy. As such this specific strategy though evolving aims to:-

- (i) Proactively take suitable measures by all the Security Forces to safeguard the borders from cross-border terrorism and to contain militancy.
- (ii) To ensure that the democratic process is sustained and primacy of civil administration is restored to effectively tackle the socio-economic problems facing the people on account of the effects of prolonged militancy in the State, and
- (iii) To ensure sustained peace process and to provide adequate opportunities to all sections of the people in the State who eschew violence to effectively represent their view points and to redress their genuine grievances.